NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.23 of 2020

IN THE MATTER OF:

Sansar Investment & Finance Company Pvt. Ltd. ...Appellant

Versus

Atlantic Spinning & Weaving Mills ltd. ...Respondent

For Appellant: **Counsel present but did not mark appearance**

For Respondent: **None**

O R D E R

27.01.2020 Counsel for the Appellant states that after the Order dated 8th January, 2020, liquidation Order has been passed by the Adjudicating Authority (National Company Law Tribunal, Hyderabad Bench-I) and he states that he may be given time to file copy of the same and make further requests.

List the Appeal as 'fresh case' on 7th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md